

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MMD INDIA PRIVATE LIMITED

1	Name of Corporate Person	MMD INDIA PRIVATE LIMITED
2	Date of incorporation of corporate person	21 st March, 1988
3	Authority under which corporate person is incorporated / registered	Registrar of Companies, Chennai Block No. 6,B Wing 2 nd Floor, Shastri Bhawan 26, Haddows Road, Chennai - 600034
4	Corporate Identity Number / Limited Liability Identity Number of corporate person	U27209TN1988PTC015496
5	Address of the registered office and principal office (if any) of corporate person	No.4 (Old no.59),Josier Street Nungambakkam, Chennai - 600034,TN IN
6	Liquidation commencement date of corporate person	11 th September, 2020
7	Name, address, email address, telephone number and the registration number of the liquidator	Smt.RajshreeChoudhari Old #41, New # 38,Thirupalli Street, Chennai-600 079 E-mail: rajshreechoudhari1908@gmail.com Tel No.: +91 98407 68549 IP Regn. No. IBBI/IPA-002/IP- N00809/2019-2020/12595
8	Last date for submission of claims	11 th October, 2020

Notice is hereby given that MMD India Private Limited has commenced voluntary liquidation on 11th September, 2020.

The stakeholders of MMD India Private Limited are hereby called upon to submit a proof of their claims, on or before 11th October, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors, if any shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12th September, 2020
Place: Chennai

Rajshree Choudhari

Rajshree Choudhari
Liquidator